

ITEM NO.24

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 13167/2021

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.106368/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.106367/2021-EXEMPTION FROM FILING O.T.)

IA No. 106368/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 106367/2021 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 14832-14833/2021 (XI)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 119409/2021

IA No. 119409/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2096/2022 (XI)

(FOR ADMISSION and I.R. and IA No.19347/2022-EXEMPTION FROM FILING
O.T.)

SLP(C) No. 15658/2022 (XI)

IA No. 120201/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 120207/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 24299/2022 (XI)

(FOR ADMISSION and I.R. and IA No.120586/2022-CONDONATION OF DELAY
IN FILING and IA No.120588/2022-EXEMPTION FROM FILING O.T.)

Date : 10-01-2023 These matters were called on for hearing today.

For Petitioner(s)

Ms. Parul Shukla, AOR
Ms Shreya Bhojnagarwala, Adv.
Mr. Gaurav Dhingra, AOR

Mr. Shivendra Singh, AOR
Mr. Rahul Pandey, Adv.
Mr. Bikram Dwivedi, Adv.
Mr. Dhananjaya Mishra, Adv.
Dr. Mukut Nath Verma, Adv.

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Ms. Veera Kaul Singh, AOR
Mr Vignesh Singh, Adv.
Ms Vibha Bhat, Adv.

Ms. Rashmi Singh, AOR

For Respondent(s)

Mr. Krishnanand Pandeya, AOR

Mr. Harish Pandey, AOR
Mr Desam Sudhakarareddy, Adv.
Mr. Praveen Swarup, AOR
Mr. Ashutosh Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following
O R D E R

SLP(C) No.13167/2021

Respondent nos. 1 to 4 have filed counter affidavit.

Respondent nos.5 and 6 have failed to file counter affidavit despite last opportunity having been granted, as such, further opportunity stands declined.

SLP(C) No. 14832-14833/2021

Respondent nos. 1 to 3 have filed counter affidavit.

Service is complete on respondent nos. 4 and 5 but none has entered appearance.

Respondent nos. 6 to 8 in SLP(C) No.14832/2021 have been deleted from the array of parties vide order dt.27.9.2021 passed by the Hon'ble Court.

Rejoinder affidavit has been filed.

SLP(C) No. 2096/2022

Service is complete on respondent nos. 4 and 5 but none has entered appearance.

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Service is complete on respondent nos. 1 to 3. Ld. counsel, Mr Anshuman Tiwari appearing on behalf of Mr Harish Pandey, Advocate-on-record appears for respondent nos. 1 to 3 and seeks time for filing vakalatnama and counter affidavit. Be filed within four weeks time.

SLP(C) No. 15658/2022

Service is complete on respondent nos. 4 and 5 but none has entered appearance.

Service is complete on respondent nos. 1 to 3. Ld. counsel, Mr Anshuman Tiwari appearing on behalf of Mr Harish Pandey, Advocate-on-record appears for respondent nos. 1 to 3 and seeks time for filing vakalatnama and counter affidavit. Be filed within four weeks' time as final opportunity.

Respondent nos. 6 to 8 have been deleted from the array of parties vide order dt.19.9.2022 passed by the Hon'ble Court.

Diary No(s). 24299/2022

Respondent nos.1 to 3 are granted four weeks' time as final opportunity for filing counter affidavit.

Service is complete on respondent no.4 but none has entered appearance.

List again on 15.2.2023.

H. SHASHIDHARA SHETTY
Registrar